

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 410**

**TO BE ANSWERED ON THE 3RD DECEMBER, 2025/ AGRAHAYANA 12, 1947
(SAKA)**

DISASTER RELIEF AND SPECIAL ASSISTANCE FOR MAHARASHTRA

410. SHRI SANJAY RAUT:

Will the Minister of Home Affairs be pleased to state:

(a) the details of disaster relief package released to Maharashtra for farmers and villagers affected by heavy rains and floods during the current year;

(b) whether it is a fact that the assistance provided by Central Government has been inadequate, despite Maharashtra being one of the highest revenue-contributing States to the national exchequer; and

(c) whether Government is considering announcing a special agricultural and infrastructure package for Maharashtra to support rehabilitation, crop recovery, and rural infrastructure damaged by recurring floods and unseasonal rains?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including disbursement of relief assistance on ground level, rests with the State Governments concerned.

The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State

Governments and provides requisite logistics and financial support. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). Financial assistance provided from SDRF/ NDRF is by way of relief and not for compensation of loss suffered/ claimed. With regard to package, it is mentioned that under the existing scheme of SDRF/ National Disaster Response Fund (NDRF), there is no provision to provide any special relief package for the affected State.

Allocation of SDRF for each State Government is as per the recommendation of the Finance Commission set-up under the Article 280 of constitution from time-to-time, for the Award period.

In order to support the affected people of the State, an amount of Rs. 4,176.80 crore (Rs. 3,132.80 crore Central Share + 1,044.00 crore State share) has been allocated to the State Government of Maharashtra for the financial year 2025-26 under SDRF. Both the installments of Rs. 1,566.40 crore each of Central share have been released to the State Government on 17.09.2025 and 22.10.2025 respectively. In addition, the State Government has reported an opening balance of Rs 1,631.50 crore in its SDRF account as on 1st April, 2025.